COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 44 OF 2016

Dated: 5th May, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Maharashtra State Electricity Distribution Co. Ltd. ..... Appellant (s)

Versus

Emco Energy Ltd. & Ors. .....Respondent (s)

Counsel for the Appellant(s) : Mr. G. Saikumar
Ms. Soumya Saikumar
Ms. Pooja Nuwal

Counsel for the Respondent(s) : Mr. Vishrov Mukherjee
Mr. Rohit Venkat
Mr. Madhup Singhal for R-1

Mr. Anand K. Ganesan for R-3

ORDER

Learned counsel for Respondent No.1 seeks two weeks time to file written submissions. He may do so on or before 19/05/2016 after serving copy on the other side. Thereafter, rejoinder/written submissions may be filed on or before 03/06/2016 after serving copy on the other side.

List the matter on ***12/07/2015***. In the meantime, pleadings be completed.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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